

(b) whether this organisation is also reported to have violated terms of lease of land allotted to it by Government for their office/hostel purpose and that the premises are being put to use on commercial basis to earn revenue which is also being mis-appropriated; and

(c) if so, what action is being taken by Government against the management of this Institute and to cancel the lease agreement of their premises in Lodi Road Institutional area?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (c) The information is being collected and will be laid on the Table of the House.

Sale of temples in Brindavan

3221. SHRIMATI KAMLA SINHA: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether Government's attention has been drawn to a news-item published in the 'Sunday Observer', dated August 19—25, 1990, page one, captioned as 'Mammon Worshipers Converge on Krishna's birth place';

(b) if so, what are the details of Vandalism, plundering antiquities and sales of ancient temple's to businessmen in the Temple town of Vrindavan; and

(c) whether under the above mentioned circumstances Government would ban all such sales and plundering of cultural and religious heritages and declare the whole temple town of Brindavan as archeologically protected area?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) No case of vandalism, plundering of antiquities and sale of ancient temples declared as centrally protected monuments at Vrindavan has been reported.

(c) There is no proposal to declare the whole of the temple town of Vrindavan as archaeologically protected area by the Archaeological Survey of India.

P.J.VI.'s visit to border areas of Punjab

3222. SHRI SYED SIBTEY RAZI; Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether Prime Minister has visited border areas of Punjab during August, 1990;

(b) if so, the details thereof along with the objective of such visit;

(c) whether Government propose to take some other steps to solve the problem of Punjab; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY) (a) to (d) The Prime Minister had visited border areas in Punjab on August 19, 1990, as part of the on going initiative to restore the confidence of the people and create an atmosphere congenial for finding an amicable solution to the Punjab problem within the framework of the Constitution. The situation in the State is constantly under review and the Government are taking appropriate steps as and when required.

राष्ट्रपति को अनुमति के लिए राज्यों द्वारा भेजे गये विधेयक

3223. श्रीमती सुषमा स्वराज : क्या गृह मंत्री यह बातों की जा करेगी कि :

(क) विभिन्न राज्य सरकारों द्वारा भेजे गए कितने विधेयक राष्ट्रपति की अनुमति के लिए लम्बित पड़े हैं;

(ख) क्या राज्य सरकारों की उन विधेयकों के लम्बित रखे जाने के कारणों की सूचना दे दी गई है;

(ग) विधेयकों को विषय-वस्तु और उन विधेयकों को लम्बित रखने के कारणों का राज्य-वार तयारा क्या है; और

(घ) प्रत्येक विधेयक कब से लम्बित पड़ा है ?

गृह मंत्रालय से राज्य मंत्री (श्री सुबोधकान्त सहाय) : (क) राष्ट्रपति के अनुमोदनार्थ 74 विधेयक लम्बित हैं ।

(ख) से (घ) लम्बित विधेयकों के संबंध में सूचना संलग्न विवरण में दी गई है । [देखिए परिशिष्ट 155, अनुसूच सं. 110] ।

Low power T.V. transmitted at Dibrugarh

3224. SHRI BHADRESWAR BURAGOHAIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state;

(a) whether Government are aware that the present low power television transmitter at Dibrugarh, Assam, is regularly disturbing at the time of transmission;

(b) whether Government propose to do away with this difficulty;

(c) whether Government contemplates to upgrade the Dibrugarh Television Station;

(d) whether it is also a fact that the present newly constructed Television Tower at Dibrugarh was not allowed by the Civil Aviation Authority to construct to its required height;

(e) if so, whether Government propose to shift the present Television Tower at Dibrugarh to some other place; and

(f) if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b) The TV transmitter at Dibrugarh is of 10 KW radiating power and has been functioning normally as such. However, its overall performance has been adversely affected because of a number of factors. The trans-

mitter antenna has been mounted on a tower of 75 M height, as against the normal height of 150 M in such cases, because of the restriction imposed by the Standing Advisory Committee on Frequency Allocation (SACFA). This has restricted the service range of the transmitter. The power supply at TV transmitting centre is also not satisfactory. This necessitates use of the Diesel Generator provided at the Centre and each time the source of supply is changed from the mains to the Diesel Generator and vice versa, there is an unavoidable interruption in service, though only for a very brief duration. Quality of reception at certain places within the service area of the transmitter is also adversely affected, at times, due to anomalous long distance propagation of signals from distant TV transmitters.

(c) whereas there is no proposal at present to augment the power of the present TV transmitter at Dibrugarh, a TV Studio Centre is under implementation at Dibrugarh.

(d) Yes, Sir. The Standing Advisory Committee on Frequency Allocation (SACFA) had cleared erection of only 75 metres high TV Tower for the transmitting antenna of the TV transmitter at Dibrugarh against the normal height of 150 metres in case of 10 KW transmitters because of the Centre's proximity to the local airport.

(e) and (f) The shifting of the transmitter to another site is not considered viable.

AIR station in Assam

3225. SHRI BHADRESWAR BURAGOHAIN- Will the Minister of INFORMATION AND BROADCASTING be pleased to state;

(a) whether Government propose to set up any new AIR stations in Assam during the current financial year;

(b) if so, the names of places and capacity of each station;

(c) whether Government of Assam have sent any proposal in this regard; and

(d) if so, the details thereof and the reaction of Government thereto?